

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application 270 Of 2020
(Earlier O.A. No. 50 of 2017 (WZ))

Anand Uttarkar ...Applicant

Versus

Pune Municipal Corporation ...Respondents

WITH

Original Application No. 269 of 2020
(Earlier O.A. No. 194/2016(THC) (WZ))

Dr. Harshwardhan Modak ...Applicant

Versus

P.M.C. Pune & Ors. ...Respondents

WITH

Original Application No. 271 of 2020
(Earlier O.A. No. 32 of 2019(WZ))

Sandip Aphale ...Applicant

Versus

State of Maharashtra & Ors. ...Respondents

WRITTEN SUBMISSIONS ON BEHALF OF R-1 PUNE MUNICIPAL CORPORATION (PMC) ON THE RECOMMENDATIONS MADE BY JOINT COMMITTEE IN RELATION TO PMC-

1. The Hon'ble Tribunal had constituted a Joint Committee for the purpose of compiling and submitting a factual and action taken report vide order dated 23/03/2021. The Joint Committee has submitted their report dated 29/11/2021 in compliance of the abovementioned orders.
2. Joint committee has confirmed the fact that PMC is processing almost 100% waste generated within the municipal limits. The cumulative processing of wet waste per day at 19 wet waste processing facilities (Mechanical composting/Bio CNG/Biogas) besides bulk waste generators, independent house owners and farmers is about 896 MTD against a generation of 900 MTD wet waste. For dry waste, there are 13 processing facilities of which 3 are currently non-operational. The cumulative production of dry waste is about 1200 MTD. The cumulative dry waste processing capacity of 10 operational processing facilities (Excluding Rochem plant) is 1475 MTD against a waste generation of 1200 MTD.

3. It is pertinent to note that recently the limits of Pune Municipal Corporation have been expanded to include 23 new villages vide Government of Maharashtra GR dated 30 June 2021 which has added around 150 MT of MSW per day. Presently the total generation of MSW in Pune city with newly added 23 villages is around 2100-2200 MT per day which is processed in the existing MSW processing plants/Home Composting/Bulk Waste generators.
4. The Joint Committee in its report dated 29/11/2021 has made the following recommendations –
 - a. The practice of bridging the current processing gap of Rs. 300 MT by sending the wet waste to farmers is must be stopped.
 - b. PMC shall establish waste deposition centers for processing domestic hazardous waste within a time bound manner. PMC shall expedite the process of bio-mining/bio-remediation.
5. With regard to the first recommendation, four plants with High Density Stalk (HDS) technology having a capacity of 50 MT per day each shall be set up at the following locations-
 - a. Peshwe Park

- b. Katraj Transfer station
- c. Ghole Road Transfer station
- d. Kothrud Transfer station

All of these plants shall be operational within the next four months, i.e., by July 2022. Thereafter, no wet waste shall be distributed to the farmers and all the wet waste shall be processed in the processing plants.

6. The capacity of the existing processing plant shall be increased by 100 MT. All the administrative approvals have been obtained and the plants with increased capacity shall be operational within the next 3 months, i.e., by May 2022.
7. With regard to bio-remediation/bio-mining, EA. No 2 of 2021 in OA 52 of 2015 Bhagwan Bhadale Vs The Commissioner, PMC is pending before this Hon'ble Tribunal. A Joint Committee was constituted in above matter and The Pune Municipal Corporation is abiding by all the orders passed by the Hon'ble Tribunal.
8. Pune Municipal Corporation is also setting up a 2500 MT per year (6-7 MT per day) sanitary waste processing plant at Ramtekdi in co-ordination with M/s Proctor & Gamble. Approval of the General Body has been obtained and the plant